

ITEM NO.803

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9923/2023

[Arising out of impugned final judgment and order dated 03-11-2022 in WC No. 908/2022 passed by the High Court of Judicature at Allahabad]

GREATER NOIDA

INDUSTRIAL DEVELOPMENT AUTHORITY & ANR.

Petitioner(s)

VERSUS

MAHESH CHAND SHARMA & ORS.

Respondent(s)

I.R.

Date : 13-10-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) Mr. Ritesh Kumar, AOR

For Respondent(s) Mr. Rakesh Mishra, AOR (mentioned by)

Mr. Shashank Shekhar Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter on 11.11.2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR